

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHR K. ANANTHA PADMANABHA SWAMY – MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 03.10.2018 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(CAA) NO. 63/230/HDB/2018 Connected With CA(CAA) No. 120/230/HDB/2017
NAME OF THE COMPANY	Prass Agriinfra Projects Pvt Ltd (Transferor Co.4)
NAME OF THE PETITIONER(S)	
NAME OF THE RESPONDENT(S)	
UNDER SECTION	230

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V. Venkata Ramu Reddy B Manpal Reddy	Advocate	9000655656	

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
T. Sujan Kumar Reddy for Respondent	Adv.	9160001425	
B. V. PAPARAO for M. Anil Kumar for DL	Advocate	9848658189	

**ORDER**

At request of counsel for petitioner, put up the matter for hearing on 04.10.2018.

MEMBER JUDICIAL